



THE AHMEDABAD BAR ASSOCIATION

City Civil & Sessions Court, Compound, Bhadra, Ahmedabad-1.

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Ref. No. :

Date :

To,

Date: 20th July, 2020

Hon'ble Chief Justice Sir,

High Court of Gujarat,

Sola, Ahmedabad.

Most Respected Lordship,

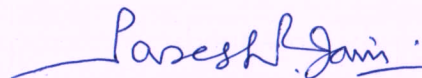
SUB: Opening of City Civil Court for Physical Hearing of Cases.

The Ahmedabad Bar Association Most Respectfully Prays as under:

1. City Civil Court and other courts are actually close down since about 4 months. The e-hearing is not found practical. As long time of 4 months have passed, most of the lawyers are facing financial crisis. Those lawyers whose sons and daughters are studying in schools and colleges have to pay the fees for their education. They have to pay to their staff members. They have to spend for their livelihood. Thus the financial burden has become unbearable. Most of the practicing lawyers have become helpless without earning. We know that **your Lordship, who is a kind hearted human being can understand the difficulties of lawyers.**

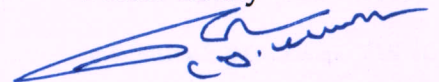
2. Sir, all businesses in the entire city area have started full fledged. The area surrounding the City Civil Court campus have become live due to public dealings. Now, Only the court building remains closed.
3. Therefore our Bar Association hereby humbly requests your Lordship to start the physical hearing of cases by Hon'ble Judges, may be slowly slowly. **Initially each Judge may hear not more than 5 matters per day** and 30 minutes time may be allotted per matter. The entry in the court room be restricted to a lawyer, his junior and one client on each side.
4. **Sir, Please be graceful and do something for physical hearing because e-hearing is very difficult and not satisfying.**

Yours Truly,



(Paresh R. Jani)
President
(9925150371)

Yours Truly



(Jagat K. Choksi)
Secretary
(9825353580)

CC: Hon'ble Principal Judge, City Civil Court.

① Rec.
20/11/2020
5:00 Pm
Correspondence Department
City Civil Court, Ahmedabad